

F.No. 107/2/74-IT (11)
 Government of India
 Central Board of Direct Taxes

....
 New Delhi, the 2nd August,
 July, 1975.

NOTIFICATION
(INCOME-TAX)

No. 1012 (F.No. 107/2/74-IT (11)) : In exercise of the powers conferred by sub-section (1) of section 221 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendment to the schedule appended to its Notification No. 679 (F.No. 107/2/74-IT (11)) dated the 27th July, 1974, as amended from time to time :

Existing entries under column (1), (2) and (3) against serial No. shall be substituted by the following entries.

1.	2.	3.
Delhi (Central)	New Del 1	i) Central circles I to IV at Delhi, and
		ii) Central circles I to IV at Meerut.

This Notification shall take effect from the 4th August, 1975.

(T.P. Jhunjhunwala)
 SECRETARY, CENTRAL BOARD OF DIRECT TAXES.

To
 The Manager,
 Government of India Press,
 Mayapuri (New Press,
 (Near Rajouri Garden),
 New Delhi.

Copy to :

1. All ~~Commissioners of Income-tax~~ *Commissioners of Income-tax*.
2. Directors of Inspection (IT)/(IT-IT)/(Inv.) New Delhi.
3. Director of CB Services (Income-t.) 1st Floor, Main Building, Metro Station Lane, New Delhi (6 copies).
4. All Officers & Sections of H.R. Div. of C.B.D.T.
5. Comptroller & Auditor General of India (20 copies).
6. Office in Charge of Div. of Inspection (ITP) N. Delhi (5 copies).
7. Director of Training, ITO (Direct Taxes) Staff College, Meerut (5 copies).
8. Shri M.L. Anandaram, Jr. Secretary, Ministry of Income Tax & Company Affairs, Deptt. of Legal Affairs, New Delhi.

(T.P. Jhunjhunwala)
 Secretary, Central Board of Direct Taxes.

Copy to :-

1. All Commissioner of Income-tax.
2. Directors of Inspection (II)/(A.P.)/(Inv.) New Delhi.
3. Director of A.S. Services (Income-tax) 1st Floor, Awan-s-ghalib, Mata
Sunder Lane, New Delhi (5 copies).

4. All Officers & Sections of I.T. Ings of C.B.D.T.

5. Comptroller & Auditor General of India (20 copies).
6. Bulletin Section of D.C. of Inspection (I.S.P) New Del 1.
7. Director of Training, I.T. (Direct Taxes) Staff College, Nagpur (5 copies).
8. Shri. P.N. Ranchandani, Joint Secretary, Ministry of Law, Justice & Company
Affairs, (Dept. of Legal Affairs).



SECRETARY GENERAL & DIRECTOR GENERAL